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Title: Introduction of the Constitution (Amendment) Bill, 2015 (Insertion of New Articles 112A and 202A).

SHRI J.C. DIVAKAR REDDY (ANANTAPUR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI J.C. DIVAKAR REDDY: Sir, I introduce the Bill.

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